

[Shri F. H. Mohsin]

3. The incident is believed to have occurred between 10.30 and 11.00 P.M. on the 7th August, 1974 and the Police was informed at about 11.30 P.M. The complaint of Shrimati Ilaben Prakash Jagatram was recorded at about 1.40 A.M. and of Shri Sayed at about 3.00 A.M. after his medical examination at the Civil Hospital.

4. At about 3.30 A.M. about 25 Journalists went to the residence of Shri H. C. Sarin, Adviser to the Governor alleging that the Police had deliberately delayed the taking down of the complaint of Shri Ashraf Sayed.

5. As the matter was not so urgent as to wake up the Adviser at such an early hour, the Police asked the Journalists not to disturb the Adviser. The police put up a cordon to prevent the Journalists from getting into the residence of the Adviser. The Journalists tried to break in the cordon and a scuffle ensued. Shri Sarin however, met the Journalists at about 4.30 A.M. as soon as he was woken up. The Journalists complained to him that the Police had used force and manhandled them.

6. On receipt of a written complaint from the Journalists the Government of Gujarat have asked a senior officer Shri R. Chandramouli, Secretary, Food and Civil Supplies Department to enquire into the allegations against the Police made by the Journalists. The enquiry report is awaited. Meanwhile the two complaints are under investigation with the Police and further action will be taken on them depending upon the result of the investigation.

11.36 hrs.

#### DELHI SALES TAX BILL

#### APPOINTMENT OF MEMBERS TO SELECT COMMITTEE

THE MINISTER OF STATE IN  
THE MINISTRY OF FINANCE (SHRI  
K. R. GANESH): I beg to move:

"That this House do appoint  
Sarvashri Chakleshwar Singh, Biren

Dutta and M. Deiveekan to the Select Committee on the Bill to consolidate and amend the law relating to the levy of tax on sale of goods in the Union Territory of Delhi, vice Sarvashri Rudra Pratap Singh, Madhuryya Halder and R. P. Ulaganambi resigned."

MR. SPEAKER: The question is:

"That this House do appoint Sarvashri Chakleshwar Singh, Biren Dutta and M. Deiveekan to the Select Committee on the Bill to consolidate and amend the law relating to the levy of tax on sale of goods in the Union Territory of Delhi, vice Sarvashri Rudra Pratap Singh, Madhuryya Halder and R. P. Ulaganambi resigned."

*The motion was adopted.*

11.37 hrs.

#### CENTRAL AND OTHER SOCIETIES (REGULATION) BILL

#### CONCURRENCE IN RECOMMENDATION OF RAJYA SABHA TO JOIN IN JOINT COMMITTEE

THE MINISTER OF STATE IN  
THE MINISTRY OF LAW, JUSTICE  
AND COMPANY AFFAIRS (SHRI  
NITRAJ SINGH CHAUDHARY): Sir,  
with your permission, I beg to move:

"That this House do concur in the recommendation of Rajya Sabha that the House do join in the Joint Committee of the Houses on the Bill to provide for the incorporation, regulation and winding up of the Central societies and declared Central societies and regulation of aided Union territory societies and amalgamation of Central societies or aided Union territory societies with similar societies and for matters connected therewith or incidental thereto, made in the motion adopted by Rajya Sabha at its sitting held on the 6th September, 1974 and communicated to this House on the 6th September, 1974 and do resolve that the following